

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

**District and Sessions Judge, Senior Civil Judges and Junior Civil Judges -
Transfers and Postings of District and Sessions Judge, Senior Civil Judges and
Junior Civil Judges - ORDERS - ISSUED.**

ROC.NO.519/2020-B.SPL

NOTIFICATION NO.478-B.SPL

DATED:05.10.2020

The High Court having considered the request transfer applications of Smt.S.Sarada Devi, District and Sessions Judge, Sri K.P.Balaji, Smt. K.Neelima and Sri D.Balakrishnaiah, Senior Civil Judges and Smt.V.Devi Sai Srivani and Smt.G.C.Asifa Sulthana, Junior Civil Judges made the following order:

The District and Sessions Judge, Senior Civil Judges and Junior Civil Judge mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

Sl. No.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HANDED OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
DISTRICT AND SESSIONS JUDGES				
1.	Smt.S.Sarada Devi, Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru, West Godavari District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989 - cum-IV Additional District and Sessions Judge, Vizianagaram (post Kept Vacant)	Special Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2010 (Pocso Act) Eluru, West Godavari District.	I Addl. District and Sessions Judge, Vizianagaram

SENIOR CIVIL JUDGES				
1	Sri K.P.Balaji, Senior Civil Judge, Amalapuram, East Godavari District	Principal Senior Civil Judge, Nellore (post kept vacant)	Senior Civil Judge, Kothapeta.	I Addl. Senior Civil Judge, Nellore.
2.	Smt. K.Neelima, Senior Civil Judge, Avanigadda, Krishna District.	VII Additional Senior Civil Judge, Vijayawada (post kept vacant)	Addl. Senior Civil Judge, Machilipatnam.	Prl. Senior Civil Judge, Vijayawada
3.	Sri D.Balakrishnaiah, Senior Civil Judge, Parvathipuram, Vizianagaram District.	Secretary, District Legal Services Authority, West Godavari District (post kept vacant)	Senior Civil Judge, Bobbili.	Addl. Senior Civil Judge, Eluru.
JUNIOR CIVIL JUDGES				
1.	Smt. V.Devi Sai Srivani, Junior Civil Judge, Puttaparti, Ananthapur District.	Special Judicial Magistrate of First Class, Excise Court, Guntur (post kept vacant)	Addl. Junior Civil Judge, Dharmavaram.	V Addl. Junior Civil Judge, Guntur.
2.	Smt. G.C.Asifa Sulthana, Junior Civil Judge, Dhone, Kurnool District. (Now on orders of transfer as Judicial Magistrate of First Class, Special Mobile Court, Nellore and on maternity leave upto 13.10.2020)	I Addl. Junior Civil Judge, Madanapalle, Chittoor District (post kept vacant)	--	Principal Junior Civil Judge, Madanapalle

3.	Smt. N.Lavanya, Principal Junior Civil Judge, Nandyal, Kurnool District.	Additional Junior Civil Judge, Sompeta, Srikakulam District (post kept vacant)	Additional Junior Civil Judge, Nandyal, Kurnool District	she shall take charge of her post and also the post of Prl. Junior Civil Judge, Sompeta from the Junior Civil Judge, Ichapuram. After assumption of charge as Addl. Junior Civil Judge, Sompeta, she will be in full additional charge of the said post until further orders.
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The officers mentioned in Column Number 4 will be in full Additional charge of the post(s) mentioned in Column Number 2, until further orders.

Note:

1. All the officers shall get themselves relieved from their present posts immediately and join in their new posts on or before 15.10.2020 without fail.
2. Requests of Smt. S.Sarada Devi, Sri K.P.Balaji, Smt.K.Neelima, and Sri D.Balakrishnaiah are considered on medical grounds and request of Smt.V.Devi Sai Srivani is considered on spouse ground. Request of Smt.G.C.Asifa Sulthana is considered on medical ground and spouse ground. Smt.N.Lavanya is transferred on Administrative grounds.
3. The officers viz., Smt. S.Sarada Devi, Sri K.P.Balaji, Smt.K.Neelima, Sri D.Balakrishnaiah, Smt.V.Devi Sai Srivani and Smt. G.C.Asifa Sulthana, are not entitled to draw transfer grant/disturbance allowance, transfer T.A and other consequential benefits since those officers are transferred to the present stations at their request.
4. Having considered the request transfer applications of Sri D.Tirumala Rao, Sri M.Tirumala Rao, Sri G.Kabardhi, Smt. D.Lakshmi, District and Sessions Judges, Smt. M.Satya Kumari, and Smt. V.Sri Prathyusha, Junior Civil Judges, High Court rejected their request transfer applications.
5. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Principal District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.

6. All the Officers who are under orders of transfer are hereby directed to inform the High Court the date of relieve in the previous post and the date of jointing in the new post within seven days from the date of joining in the new post.
7. The order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the website is valid for relieving and joining duty.



**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

05/10/2020

TO

1. The officers concerned.
2. The Incharge Officers concerned.
3. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordship's kind perusal)
4. The Registrar General and Other Registrars, High Court of Andhra Pradesh, Amaravati.
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to direct the concerned to upload this Proceedings in the High Court's Website.
6. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh.
7. The Member Secretary, A.P. State Legal Services Authority, Amaravati.
8. The Secretary, A.P. High Court Legal Services Committee, Amaravati.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapurmu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Nellore, Srirkakulam, Vizianagaram and West Godavari at Eluru.
10. **THE ADDL. DISTRICT AND SESSIONS JUDGES:**
Ananthapurmu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Nellore, Srirkakulam, Vizianagaram and West Godavari at Eluru.
11. The Pay and Accounts Officer, Vijayawada at Ibrahimpatnam, Krishna District.
12. **THE DISTRICT TREASURY OFFICERS (with a request to communicate the same to the concerned Sub Treasury Officers)**

Ananthapurmu, Chittoor, East Godavari at Kakinada, Guntur, Krishna at Machilipatnam, Kurnool, Nellore, Srirkakulam, Vizianagaram and West Godavari at Eluru.
13. **THE SECTION OFFICERS:**
B.Section, D.II Section, Vigilance Cell, E.Section, Work Review Cell, O.P.Cell, D.Budget, Enquiry Cell, Computer Section, Special Officers Section, High Court of Andhra Pradesh, Amaravati.